

GOVERNMENT OF INDIA

MINISTRY OF COAL

RAJYA SABHA

QUESTION NO 26.07.2010

ANSWERED ON

ALLOTTEE OF COAL BLOCK IN ORISSA

7

Shri Pyarimohan Mohapatra

Will the Minister of RURAL DEVELOPMENT COAL be pleased to state :-

(a) the coal blocks allocated in Orissa along with the names of the allottees, the estimated deposits in each and the extent of forest land involved in each block; and

(b) the reasons for allotment in each case? ANSWER

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a): The details of coal blocks allocated in Orissa along with the names of the allottees, the estimated deposits in each and the extent of forest land involved in each block are given in Annexure.

(b): Allocations are made on the basis of applications invited and requests received from various applicants. Annexure Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No.07 for answer on 26.07.2010.

Block Name of al bloc Reserves k (in Million Tonnes)	Name of the Allocatee forest land(Hec (in)	No.	Geologic	Area of
Talabira-I	Hindalco Industries Ltd.	1	22.55	58.180
Utkal-C	Utkal Coal Ltd.	1	208.77	165.151
Utkal B-2 Ltd.,	Monnet Ispat & Energy	1	106.00	22.09
Utkal B-1	Jindal Steel & Power Ltd.,	1	228.40	24.27
Jamkhani	Bhusan Ltd.	1	80.00	212.00
Utkal-D	Orissa Mining Cor. Ltd.,	1	153.31	155.85
Utkal-E Ltd.,	National Aluminium Co.	1	194.00	176.08
Bijhahan	Bhusan Ltd.,	1	130	608.00
New Patrapara Others	Bhusan Steel & Strips &	1	1042.00	N.A.
Dulanga	National Thermal Power	1	260.00	473.58
Cooperation Ltd.				
Mahanadi & Machhakata	Maharashtra State Electricity Board &	2	1200.00	38.114
Gujarat State Electricity Board		ata)		(Machhak
Radhikapur E Others	Tata Sponge Iron Ltd. &	1	115.00	224.30
Radhikapur W	Rungta & Others	1	210.00	91.02
Meenakshi	Power Finance Corpn. Ltd.	1	285.00	N.A.

Meenakshi-B	Power Finance Corpn. Ltd.	1	250.00	N.A.
Dip side of Meenakshi	Power Finance Corpn. Ltd.	1	350.00	N.A.
Talabira II Neyveli Lignite Corporation & Others	Mahanadi Coal Fields & Others	1	589.21	1038.187
Utkal A Others	Mahanadi Coal Fields & Others	1	961.66	96.70
Naugaon Telisahi Corporaion Ltd.	Orissa Mining Cooperation & Andhra Pradesh Mining	1	733.00	95.1388
Naini Development Corporation & Pondicherry Industrial Promotion Development Investment Corporation Ltd.	Gujarat Mineral	1	500.00	N.A.
Mandakini-B Development Corporation Ltd. , Meghalaya Mineral Development Corpoation Ltd , Tamil Nadu Electricity Board , Orissa Mining Corporation	Assam State Mineral	1	1200.00	408.2065
Chendipada & Chendipada -II Nigam Ltd. , Chhattisgarh Mineral Development Corporation, Maharashtra Power Generation Corporation Ltd.	Uttar Pradesh Rajya Vidut	2	1588.99	N.A.
Baitarani West Ltd., Kerala State Electricity Board, Orissa Hydro Power Corporation Ltd.	Gujarat Power Corporation	1	602.00	26.64
Manoharpur Corporation Ltd.	Orissa Power Generation	1	181.68	200.46
Dip side of Monoharpur-II	Orissa Power Generation Corporation Ltd.	1	350.00	N.A.
Mandakini Ltd., Tata Power Ltd.	Monnet Ispat, Jindal Photo	1	290.52	182.14
Rampia & Dipside of Rampia Nav bharat Power Reliance Energy Ltd.	Sterlite Energy, GMR Energy, Arcelor Mittal Energy, Lanco group Ltd,	2	645.23	N.A.

North of	Strategic Energy Tech.	1	1500.00	557.00
Arkhapal	Ltd.			
Ramchandi	Jindal Steel & Power Ltd	1	1500.00	N.A
Prom.				
32	15477.32			

N.B. N.A. means “not available.”

1. Information on area of forest land is compiled from the quarterly report submitted by the company/mine plan.
2. Geological Reserves data compiled from allocation letter/mine plan as the case may be.